## Name of the Corporate Debtor: Ran India Steels Private Limited; Date of commencement of CIRP: September 01, 2025; List of creditors as on: September 24, 2025 List of operational creditors (Government dues)

(Amount in ₹)

															(Amount in 3)
	Details of Claimant		Details of claim		Details of claim admitted					Amo	Amount of	ant of Amount of	Amount of		
SI. No.	Department	Government	Date of receipt	Δmount	Amount of claim admitted	Nature of claim	Amount covered by security	covered	Whether related party?	% of voting share in CoC, if	1	I done a treat	ciaiiii uiiuei	claim not admitted	Remarks, if any
1	The Deputy Commissioner of Income tax, TDS Circle - 2(1), Chennai	Income Tax	19-Sep-25	631,040.00	0.00	Recovery of outstanding TDS/TCS	NIL	NIL	No	-	-	-	631,040.00	0.00	Subject to further submission and verifictaion of documents
2	TNPDCL, Namakkal EDC/Namakkal	Tamilnadu Electricity	18-Sep-25	27,621,624.00	0.00	Court case arrears	NIL	NIL	No	-	-	-	27,621,624.00	0.00	Subject to further submission and verifictaion of documents
3	Employees Provident Fund Organisation, Regional Office, Salem	Ministry of Labour and Employemen t, Government	16-Sep-25	37,058.00		Outstanding Arrears Dues, Damages and Interest		NIL	No	-	-	-	37,058.00	0.00	Subject to further submission and verifictaion of documents
4	GST & Central Excise, Erode II Division	Goods and Services Tax Department	16-Sep-25	8,365,045.00	8,365,045.00	Wrong availamnet of ITC	NIL	NIL	No	-	-	-	-	0.00	Provisionally admitted. Subject to further verification.
5	State Tax Officer, Tiruchengode Assessment Circle, Tiruchengode	Commercial Tax Departmenet	15-09-25	829,731,979.00	742,638,595.00	Non Payment of Tax Demands	NIL	NIL	No	-	-	-	87,093,384.00	0.00	Provisionally admitted. Subject to further verification.
	Total			866,386,746.00	751,003,640.00		-	-	-	-		-	115,383,106.00	0.00	